

- Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above institute.  
[Placed in Library. See No. L.T. 10509/17/23]
- (ii) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), Noida, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of above Institute.  
[Placed in Library. See No. L.T. 10506/17/23]
- (iii) (a) Annual Report and Accounts of the National Council for Vocational Education and Training (NCVET), New Delhi for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.  
[Placed in Library. See No. L.T. 10507/17/23]
- (iv) (a) Annual Report and Accounts of the Indian Institute of Entrepreneurship (IIE), Guwahati, Assam for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above institute.  
[Placed in Library. See No. L.T. 10509/17/23]

**Reports and Accounts (2021-22 and 2022-23) of various educational organisations and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shrimati Annpurna Devi, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report of the Samagra Shikshana, Karnataka, for the year 2020-21.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report of the Samagra Shikshana, Karnataka, for the year 2021-22.

- (b) Review by Government on the working of the above Programme.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
 [Placed in Library. For (i) and (ii) See No. L.T. 10519/17/23]
- (iii) (a) Annual Report of the, Samagra Shikshana, Karnataka, for the year 2022-23.  
 (b) Review by Government on the working of the above Programme.  
 [Placed in Library. See No. L.T. 10520/17/23]
- (iv) (a) Annual Report of the Samagra Shiksha, Rajasthan, for the year 2022-23.  
 (b) Review by Government on the working of the above Programme.  
 [Placed in Library. See No. L.T. 10516/17/23]
- (v) (a) Annual Report of the Samagra Shiksha, Bihar, for the year 2022-23.  
 (b) Review by Government on the working of the above Programme.  
 [Placed in Library. See No. L.T. 10968A/17/23]
- (vi) (a) Annual Report of the Samagra Shiksha, Tamil Nadu, for the year 2021-22.  
 (b) Review by Government on the working of the above Programme.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
 [Placed in Library. See No. L.T. 10968B/17/23]
- (vii) (a) Annual Report of the Samagra Shiksha, Puducherry, for the year 2022-23.  
 (b) Review by Government on the working of the above Programme.  
 [Placed in Library. See No. L.T. 10518/17/23]
- (viii) (a) Annual Report of the Samagra Shiksha, Delhi, for the year 2022-23.  
 (b) Review by Government on the working of the above Programme.  
 [Placed in Library. See No. L.T. 10968C/17/23]
- (ix) (a) Annual Report and Accounts of the National Bal Bhavan (NBB), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Institution.  
 [Placed in Library. See No. L.T. 10515/17/23]

- (x) (a) Annual Report of the Navodaya Vidyalaya Samiti, Noida, Gautam Budh Nagar, Uttar Pradesh, for the year 2022-23.
- (b) Annual Accounts of the Navodaya Vidyalaya Samiti, Noida, Gautam Budh Nagar, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Samiti.  
[Placed in Library. See No. L.T. 10969/17/23]
- (xi) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2022-23.
- (b) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Sangathan.  
[Placed in Library. See No. L.T. 10517/17/23]

MR. CHAIRMAN: Shri V. Muraleedharan, you are at No.6 and No.7, both.

SHRI V. MURALEEDHARAN: Sir, No.6 has been laid by Shri Rajeev Chandrasekhar and No.7, I have already laid.

MR. CHAIRMAN: Help me, get it in order. Dr. Subhash Sarkar, that is Item No. 10 in my listing.

**I. Notifications of the Ministry of Education**

**II. Reports and Accounts of various IITs, IIMs, Universities etc. for various years and related papers**

**शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under Section 37 of the Indian Institutes of Management Act, 2017:-

- (1) G.S.R. 302 (E), dated the 20th April, 2022, publishing the Indian Institutes of Management (Amendment) Rules, 2022, along with Delay Statement.
- (2) G.S.R. 834 (E), dated the 11th November, 2023, publishing the Indian Institutes of Management (Amendment) Rules, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 10577/17/23]